

SHRI GANESH LAL MALI: Sir, I would like to ask the hon. Minister: What is the number of woman employees in the Export Inspection Council and what are their designations?

SHRI VISHWANATH PRATAP SINGH: Sir, I do not have these figures, but the total number of female employees who were transferred was seven.

MR. CHAIRMAN: Shri sat Paul Mittal.

SHRI SAT PAUL MITTAL: Sir, in view of the categorical reply, I have no supplementaries.

MR. CHAIRMAN: Next question.

**'rices proposed by the Maharashtra Government for Cotton for the year 1976-77**

\*425. SHRI DEORAO PATIL: †  
SHRIMATI SUMITRA G.  
KULKARNI;  
SHRI BAPURAOJI MAROT-  
RAOJI DESHMUKH: ..

Will the Minister of COMMERCE be pleased to state:

(a) whether the Government of Maharashtra had submitted to the Central Government a list of guaranteed prices for different varieties/grades of Cotton to be purchased under the Monopoly Cotton Purchase scheme for the year 1976-77; and

(b) if so, what are the details of the prices proposed by the Maharashtra Government?

THE MINISTER OF COMMERCE (PROF. D. P. CHATTOPADHYAYA): (a) and (b) Pending finalisation of the support prices for the cotton season 1976-77, the Government of Maharashtra has moved the Central

†The question was actually asked on the floor of the House by Shri Deorao Patil.

Government for concurrence to their proposal to procure cotton during 1976-77 season by making some "on account payment" to the growers.

श्री देवराव पाटिल : महाराष्ट्र गवर्नमेंट ने जो सूची भेजी है उसका ब्यौरा मैंने मांगा था, वह तो मंत्री ने दिया नहीं।

PROF. D. P. CHATTOPADHYAYA: I am not aware of the details. They have not come up to my level. Perhaps down below they are being processed. I can say that I had a talk with Minister concerned and I understand the Finance Minister had a discussion with Shri S. B. Chavan, the Chief Minister, and today the Co-operation Minister of Maharashtra and myself are meeting in the room of the Finance Minister to go into the matter and take a decision, if possible.

श्री देवराव पाटिल : महाराष्ट्र एक ऐसा राज्य है जहां काटन की प्रोक्योरमेंट स्कीम चालू है। उसके अन्दर प्रोक्योरमेंट प्राइस करनी है विद दि कन्सल्टेशन आफ सेन्ट्रल गवर्नमेंट। हमारा कपास का सीजन 1 अगस्त से शुरू हो जाता है। इसलिए वहां जो परचेज हो रही है वह पिछले साल की सपोर्ट प्राइस के आधार पर हो रही है। मैं जानना चाहता हूं कि सपोर्ट प्राइस के बारे में सेन्ट्रल गवर्नमेंट कुछ तय कर रही है या नहीं या सपोर्ट प्राइस को ही प्रोक्योरमेंट प्राइस फिक्स करने के लिए कह रही है?

PROF. D. P. CHATTOPADHYAYA: Sir, cotton is raised first in Punjab and thereafter in other States. I have already said in reply to the first question of the day that already the ruling price is higher than the support price. Only one point I would like to make at this stage, namely, the support price and purchase policy, selling policy, the procurement policy and the terms and conditions of the Maharashtra State Co-operative Marketing Federation, which has been running, with some break, the monopoly cotton

purchase scheme and the operation schemes of the Cotton Corporation of India, and which is entrusted with the responsibility of carrying their operations throughout the country, must be harmonised in a consistent manner, so that the interests of all sections concerned are preserved.

श्री आर० डी० जगताप आवरगांवकर :  
माननीय मंत्री जी से मैं जानना चाहता हूँ कि महाराष्ट्र सरकार ने जो सजेशन कपास की एकाधिकार खरीद के बारे में दिये हैं उन्हें केन्द्रीय सरकार स्वीकार करने की सोच रही है या नहीं ?

PROF. D. P. CHATTOPADHYAYA:  
Since it will be discussed and considered, I cannot say 'yes' or 'no' at this moment.

#### Remittances by Indians settled abroad

\*426. SHRI MULKA GOVINDA REDDY: Will the Minister of FINANCE be pleased to state:

(a) what is the amount of remittances in foreign exchange by Indians settled abroad during the last three years, month-wise;

(b) which are the main countries from which such remittances were made;

(c) whether any fresh incentive have been given or are proposed to be given to Indians settled abroad to remit more money in foreign exchange; and

(d) if so, what are the details in this regard?

THE MINISTER OF FINANCE (SHRI C. SUBRAMANIAM): (a) and (b) A statement is laid on the Table of the House (Statement No. I).

(c) and (d) Government have been giving incentives from time to time to Indians settled abroad with a view to increasing the flow of foreign exchange to the country. Details of the schemes announced so far are contained in the statement II laid on the Table of the House.

#### Statement I

The monthly gross invisible receipts which includes not only the remittances from Indians abroad, but also all kinds of other invisibles such as airline receipts, shipping receipts, tourism receipts, insurance receipts have been growing as shown in the following table:—

(Rs. in crores)

Month	Year 1974	Year 1975	Year 1976
January . . .	36.37	65.77	133.67
February . . .	44.60	85.48	123.43
March . . .	45.55	59.82	97.71
April . . .	42.35	68.65	109.73
May . . .	46.26	96.67	115.33
June . . .	48.79	82.59	143.45
July . . .	49.73	94.22	156.22